

ITEM NO.1

COURT NO.4

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) Nos.30748-30749/2017

(Arising out of impugned final judgment and order dated 31-10-2017 in CM No.19815/2012 31-10-2017 in CM No. 46919/2016 passed by the High Court of Delhi at New Delhi)

ALL INDIA FOOTBALL FEDERATION

Petitioner(s)

VERSUS

RAHUL MEHRA & ORS.

Respondent(s)

(With IA No.132863/2020 - APPLICATION FOR EXEMPTION FROM FILING TYPED DOCUMENTS, IA No.136529/2020 - APPLICATION FOR PERMISSION, IA No.132356/2020 - APPLICATION FOR VACATION OF INTERIM ORDER, IA No.120057/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No.52821/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No.25119/2020 - CLARIFICATION/DIRECTION, IA No.91992/2021 - EARLY HEARING APPLICATION, IA No.132355/2020 - EARLY HEARING APPLICATION, IA No.118219/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.131744/2020 - INTERVENTION APPLICATION, IA No.52826/2022 - INTERVENTION APPLICATION, IA No.120713/2017 - MODIFICATION OF COURT ORDER and IA No.118222/2017 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 28-07-2022 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. Premtosh Mishra, Adv.
Mr. Debmalya Banerjee, Adv.
Mr. Kartik Bhatnagar, Adv.

Mr. Rohan Sharma, Adv.
Mr. Anmol, Adv.
Mr. Nicholas Choudhary, Adv.
Mr. Shreesh Chadha, Adv.
M/s. Karanjawala & Co.

For Respondent(s) Mr. Rahul Mehra, Caveator-in-person
Mr. Chaitanya Gosain, Adv.
Mr. Amanpreet Singh, Adv.

Mr. Sanjay Jain, ASG
Mr. Apoorva Kurup, Adv.
Ms. Swarupama Chaturvedi, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Amrish Kumar, AOR

Mr. Nar Hari Singh, AOR
Mr. Hemant Phalpher, Adv.

Mr. Harish N Salve, Sr. Adv.
Mr. K.V. Vishwanathan, Sr. Adv.
Mr. Sanjiv Sen, Sr. Adv.
Mr. Sanjeev Kapoor, Adv.
Mr. Sahil Narang, Adv.
Mr. Dhritiman Roy, Adv.
Mr. Madhavam Sharma, Adv.
Mr. Ayushman Kacker, Adv.
Ms. Samriddhi Shukla, Adv.
M/s. Khaitan & Co.

Dr. Meneka Guruswamy, Sr. Adv.
Mr. Prateek K Chadha, AOR
Ms. Ayushi Rajput, Adv.
Mr. Yash B. Vijay, Adv.
Mr. Utkarsh Pratap, Adv.

Mr. Prashant Bhushan, Adv.
Mr. Hashavardhar Kotla, Adv.
Ms. Kshitij Maheshwari, Adv.
Mr. N. Sai Vinod, AOR

Dr. Amaresh Kumar, Adv.
Mr. Anshuman Amaresh, Adv.

Mr. Shuvodeep Roy, AOR

Mr. Gopal Sankaranarayanan, Sr. Adv.

Mr. Samar Bansal, Adv.

Mr. Siddharth nath, Adv.

Mr. Vedant Kapur, Adv.

Ms. Khushbu, Adv.

Ms. Jhanvi Dube, Adv.

Mr. Nagarkatti Kartik Uday, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 List the Special Leave Petitions on 3 August 2020 at the top of the Board.

**(CHETAN KUMAR)
A.R. -cum-P.S.**

**(SAROJ KUMARI GAUR)
Court Master**